

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994(Pt.)/3252/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the 9th August, 2021.

Sub: **Casual leave.**

Ref:- Letter No. LCG.11/2002-03/250 dtd. 07.08.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.08.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 11.08.2021 till the morning of 13.08.2021, has been granted. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sbl-

JT.REGISTRAR (VIGILANCE)

3254

Memo NO.HC.VII-83/1994(Pt.)/3253-A, dated 9.8.2021

Copy to:

1. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

(bl) 09/8/21
JT.REGISTRAR (VIGILANCE)
Pda